

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:255

ANSWERED ON:14.03.2012

UNREGISTERED IT COMPANIES

Ganpatrao Shri Jadhav Prataprao;Yadav Shri M. Anjan Kumar

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether a large number of information technology companies are functioning without registration and has no control over them;
- (b) if so, the details thereof;
- (c) the reasons for non-registration of such companies alongwith the action taken by the Government in this regard; and
- (d) the outcome of the action taken?

Answer

MINISTER OF STATE FOR COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT)

(a): No, Sir. As per the information received from the Ministry of Corporate Affairs, Government of India, no such case where company is functioning without registration has come to their notice.

(b) to (d): Do not arise.